

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA. 67 of 97  
OA 1223 of 96

Date of order : 24.2.99

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

SUNIL KR. SARKAR

VS

UNION OF INDIA & ORS.

Heard Mr.Samir Ghosh, 1d. counsel for the applicant and Mr.B.K.Chatterjee, 1d. counsel for the respondents. Matter be placed before the Division Bench as submitted by the 1d. counsel for both the parties. Matter is adjourned to 12.5.99 for hearing. Interim order to continue till next date.

2. Plain copy of the order be handed over to both the counsel.

MEMBER (J)